S.No.12

IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
VC AND PHYSICAL (HYBRID) MODE
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
12-02-2026 AT 12:05 P.M.

CP (IB) No. 39/95/HDB/2025
AND
IA (IBC) 326/2026 in CP (IB) No. 39/95/HDB/2025
u/s. 95 of IBC, 2016

IN THE MATTER OF:

Canara Bank **…Petitioner**

AND

Mrs. Vijay Laxmi Agarwal in the matter of
M/s. Mansaraovar Pearls (India) Pvt., Ltd., **…Respondent**

C O R A M:-
SH. RAJEEV BHARDWAJ, HON'BLE MEMBER (JUDICIAL)
SH. SANJAY PURI, HON'BLE MEMBER (TECHNICAL)

O R D E R

IA (IBC) 326/2026

Present: Ms. M Vazra Laxmi, Ld. Counsel for the Resolution Professional.

Mr. PVB Sudhakar Rao, Resolution Professional.

This application has been moved for the approval of the repayment plan, which has already been approved by the CoC. Therefore, we accept the stand of the CoC. **Accordingly, this application is disposed of.**

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)

Manohar/siva